

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 554**  
ANSWER DATE 07.02.2024

**DRONE SURVEY UNDER SVAMITVA SCHEME**

**554. Smt. Rajani Ashokrao Patil:**  
**Dr. Ameer Yajnik:-**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the present status of land mapping using drone technology under Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme;
- (b) State-wise data on the number of revenue villages where drone survey has been conducted and the issuance of property documents under the scheme;
- (c) whether Government is aware of the problems reported with drone surveys, including creation of multiple IDs for the same household and discrepancies in mapping, if so, the details of steps Government has taken to deal with them; and
- (d) State-wise current status of issuance of digital asset cards under the SVAMITVA Scheme?

**ANSWER**

MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

**(a) and (b):** Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest surveying drone-technology and is a collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme covers multifarious aspects, viz., facilitating monetisation of properties and enabling bank loan; reducing property related disputes; comprehensive village level planning, would be a stepping-stone towards achieving Gram Swaraj in true sense and making rural India Atmanirbhar. As on 24<sup>th</sup> January 2024, MoU for implementation of SVAMITVA Scheme has been signed with 31 States and UTs (*details at Annexure-I*). Drone Survey has been completed in 2.93 Lakh villages across 31 states and UTs. States have defined processes in place for creation of property cards as per State Acts and Rules. As on 24<sup>th</sup> January 2024, 1.75 Core property cards have been prepared in 1.09 lakh villages. (*State-wise details at Annexure-II*). Drone survey has been completed in Uttar Pradesh, Madhya Pradesh, Ladakh, Delhi, Lakshadweep, Dadra Nagar Haveli and Daman & Diu. The Scheme has been saturated in Haryana, Uttarakhand, Goa, Andaman & Nicobar Islands and Puducherry.

(c): Property cards are created by States and UTs as per defined processes as laid out in the State Revenue or Panchayati Raj Acts. States are following rigorous process for ground verification, settlement of claims and objections and preparation of property cards. Some States are also using mobile/web-based application for ground verification like Gujarat, Madhya Pradesh, and Maharashtra. Some States have also integrated social profile registry for accurate and expeditious ground verification like Samagra in Madhya Pradesh, Gram Suvidha portal in Gujarat, etc. States that have manual processes for ground verification have been regularly advised to create online systems for ground verification and preparation of property cards.

(d): Some States/UTs have created online process for preparation and storage of property cards and have also integrated property cards with Digilocker application. This helps in providing property cards directly to property owners in a transparent manner. States and UTs like Madhya Pradesh, Uttar Pradesh, Gujarat, Maharashtra, Uttarakhand, Haryana, Odisha, Dadra Nagar Haveli and Daman & Diu and Puducherry have **online system for storage of property cards** and also **integrated property cards with Digilocker application**. The States of Himachal Pradesh, Karnataka, Chhattisgarh, and Jammu and Kashmir have **integrated property cards with Digilocker application**.

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 554 answered on 07.02.2024 regarding 'Drone survey under SVAMITVA scheme'.

**State-wise status of MoU between State and Survey of India for the implementation of the scheme SVAMITVA**

Sl. No	State/UT	Date of Signing MoU
1	Karnataka	Already had MoU with SoI
2	Madhya Pradesh	Already had MoU with SoI
3	Maharashtra	Already had MoU with SoI
4	Haryana	08-May-19
5	Uttarakhand	03-Jun-20
6	Uttar Pradesh	08-Jun-20
7	Punjab	02-Jul-20
8	Rajasthan	15-Jul-20
9	Andaman & Nicobar	27-Jul-20
10	Andhra Pradesh	08-Dec-20
11	Chhattisgarh	23-Dec-20
12	Odisha	05-Feb-21
13	Lakshadweep	12-Apr-21
14	Kerala	20-Apr-21
15	Tripura	26-Apr-21
16	Arunachal Pradesh	11-May-21
17	Gujarat	21-May-21
18	Ladakh	25-May-21
19	Himachal Pradesh	27-May-21
20	Daman & Diu and Dadra & Nagar Haveli	31-May-21
21	Assam	21-Jun-21
22	Jammu & Kashmir	17-Jun-21
23	Manipur	21-Jun-21
24	Mizoram	08-Jul-21
25	Jharkhand	14-Jul-21
26	Puducherry	22-Jul-21
27	Sikkim	23-Aug-21
28	Goa	26-Aug-21
29	Tamil Nadu	02-Nov-21
30	Telangana	19-Apr-22
31	Delhi	26-Apr-22

**Annexure- II**

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 554 answered on 07.02.2024 regarding 'Drone survey under SVAMITVA scheme'.

S.No.	States/UTs	Notified Villages#	Drone Flying Completed in villages	Property Card Prepared	
				No. of villages	No. of Property Cards
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	17949	13,253	727	324,700
3	Arunachal Pradesh	5484	2245	0	0
4	Assam	1074	849	0	0
5	Chhattisgarh	18500	13079	525	92194
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	13132	12680	1759	347751
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	11927	107	2281
12	Jammu and Kashmir	4590	4119	286	10116
13	Jharkhand	757	240	0	0
14	Karnataka	30715	8,758	2960	937829
15	Kerala	1415	298	0	0
16	Ladakh	232	232	95	2796
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43014	43,014	19668	2607147
19	Maharashtra	37819	36,837	12358	1907681
20	Manipur	3856	209	0	0
21	Mizoram	864	215	9	1155
22	Odisha	3356	2483	43	1500
23	Puducherry	96	96	92	2801
24	Punjab	11718	8,358	92	15231
25	Rajasthan	36,901	29,119	4488	274300
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	1	0	0
30	Uttar Pradesh	90908	90,908	52388	7519520
31	Uttarakhand	7441	7441	7441	278229
	<b>Total</b>	<b>352901</b>	<b>293,347</b>	<b>109924</b>	<b>17525329</b>

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